

(ii) G.S.R. 884(E) published in Gazette of India dated the 30th October, 1987 together with an explanatory memorandum making certain amendments to Notification No. 147/84-CE dated the 18th June, 1984 so as to correct a typographical error in the original notification.

(iii) G.S.R. 886(E) published in Gazette of India dated the 2nd November, 1987 together with an explanatory memorandum making certain amendments to Notification Nos. 172/84-CE, 178/84 CE 182/84-CE and 186/84-CE dated the 1st August, 1984 so as to provide that exemption to waste and scrap of nonferrous metals would only be available if no credit is taken on the input from which such scrap is generated. [*Placed in Library. See No. LT-5145/87*].

Notifications under Petroleum Act, 1934 and Industries (Development and Regulation) Act, 1951; Annual Accounts of and Review of Audited Accounts of National Federation of Industrial Cooperatives limited and statement of reasons for delay.

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) I beg to lay on the Table -

(1) A copy of the Petroleum (Amendment) Rules, 1987 (Hindi and English versions) published in Notification No. G.S.R. 590(E) in Gazette of India dated the 22nd June, 1987 under sub-section (4) of section 29 of the Petroleum Act, 1934.

[*Placed in Library. See No. LT-5146/87*]

(2) A copy of Notification No. S.O. 868(E) (Hindi and English versions) published in Gazette of India dated the 29th September, 1987 regarding extension of the period of take over of the management of Messrs Alok Udog Vanaspati and Plywood Limited, beyond five years under sub-section (2) of Section 18A of the Industries (Development and Regulation) Act, 1951.

[*Placed in Library. See No. LT-5147/87*]

(3) (i) A copy of the Annual Accounts (Hindi and English versions) of the National

Federation of Industrial Cooperative (Limited, New Delhi, for the year 1982-83 together with Audit Report thereon.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the Audited Accounts of the National Federation of Industrial Cooperatives Limited, New Delhi, for the year 1982-83.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[*Placed in Library. See No. LT-5148/87*]

Review on the working of and Annual Report of the Smith Stanistreet Pharmaceuticals Ltd for 1986-87

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R.K. JAICHANDRA SINGH): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :-

(1) Review by the Government on the Smith Stanistreet Pharmaceuticals Limited, Calcutta for the year 1986-87.

(2) Annual Report of the Smith Stanistreet Pharmaceuticals Limited, Calcutta, for the year 1986-87 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[*Placed in Library. See No. LT-5149/87*]

12.09 hrs

LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

[*English*]

MR. SPEAKER : The Committee on Absence of Members from the sittings of the House in their Tenth Report presented to the House on 30th November, 1987, have recommended that leave of absence be granted to the following Members for the period mentioned against each :-

- | | | |
|------------------------------------|---|---|
| 1. Shri Gangadhar S. Kuchan | — | 10th August to 28th August, 1987. |
| 2. Shri M.V. Chandrashekara Murthy | — | 3rd August to 25th August, 1987. |
| 3. Shri A.R. Murugaiah | — | 1st August to 28th August, 1987. |
| 4. Shri S.S. Ramasamy Padayachi | — | (i) 8th May to 12th May, 1987;
(ii) 27th July to 28th August, 1987 &
(iii) 6th November to 26th November, 1987. |
| 5. Shri Sunil Dutt | — | 27th April to 12th May, 1987
and
27th July to 24th August, 1987. |
| 6. Dr. A. Kalamidhu | — | 6th November to 11th December, 1987. |
| 7. Shri Khurshed Alam Khan | — | 18th November to 2nd December, 1987. |
| 8. Shri Martand Singh | — | 8th November to 30th November, 1987. |
| 9. Shri V.N. Gadgil | — | 16th November to 11th December, 1987. |

Is it the pleasure of the House that leave as recommended by the Committee be granted?

SOME HON. MEMBERS : Yes.

MR. SPEAKER : The leave is granted. The Members will be informed accordingly.

[English]

PROF. MADHU DANDAVATE (Rajapur) : Once clarification, Sir. I am told that you were present at the meeting when Shri Shiv Shanker made this reference. You had been there. You were an eye-witness and ear-witness.

MR. SPEAKER : I said so. That is what I said. I was there.

[Translation]

It is necessary to see the context in which it was said.

[English]

PROF. MADHU DANDAVATE : A smuggler is a smuggler in any context.

[English]

He is not so naive to have remarked like that.

[Translation]

MR. SPEAKER : In which context it was said that you will come to know only when you read it.

COMMITTEE ON PAPERS LAID ON THE TABLE

[English]

Seventeenth Report and Minutes

PROF. NIRMALA KUMARI SHAKTAWAT (Chittorgarh) : I beg to present the Seventeenth Report (Hindi and English versions) of the Committee on Papers laid on the Table.

I also beg to lay on the Table Minutes (Hindi and English versions) of the sittings of the Committee on Papers laid on the Table relating to their Seventeenth Report.
